

ties Act and similar other legislations against hoarders, black marketeers and antisocial elements. Distribution of certain essential commodities is also being made through mobile vans in far-flung areas. Vigilance Committees have been set up at the State and district levels to monitor the functioning of the fair price shop. State Governments have also been advised to monitor the prices and availability of essential commodities on regular basis.

Help to 'Action' to check Health Hazard of Tobacco

18. SHRI P.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a national network called 'ACTION' has been formed to counteract ill-effects and health hazards of tobacco and if so, the details thereof;

(b) whether Government propose to support the voluntary work of 'ACTION' and its network spread over the country financially and otherwise; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJKHAPARDE): (a) to (c). The Government are aware through Press reports that the Voluntary Health Association of India has proposed to form a national network called "Action to combat tobacco Indian Organisations Network (ACTION)." However, this Ministry have not received any formal proposal from the 'ACTION' for any help.

Allotment of plots to Scheduled Castes/ Scheduled Tribes

19. SHRI ANANTA PRASAD SETHI: Will the Minister of URBAN DEVELOP-

MENT be pleased to state:

(a) the number of house sites allotted and physical possession given to the persons belonging to Scheduled Castes and Scheduled Tribes in the rural areas in various States, Statewise; and

(b) the steps taken or proposed to be taken to see that all the remaining of land are physically handed over and occupied by the allottees in all the States and Union Territories expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b). Housing being a State Subject, all social housing schemes are formulated and implemented by the State Governments/UT Administrations out of their plan resources as per their requirements and priorities. The scheme of "Allotment of House sites-cum-construction Assistance for Rural Landless Workers and Artisans, including Scheduled Castes and Scheduled Tribes is being implemented in the State Sector. During the 7th Five Year Plan, upto 31.12.1988, 32.41 lakh families have been allotted house-sites and construction assistance has been given to 15.56 lakh families.

In addition, Union Government introduced the scheme of Indira Awas Yojana in 1985-86 in the central sector exclusively for the families belonging to SC/STs and freed bonded labourers in the rural areas. This scheme is being implemented with financial grant by the Department of Rural Development under the Rural Landless Employment Guarantee Programme (RLEGP). Under the scheme, 4.67 lakh dwelling units have been provided during the 7th Five Year Plan upto 31.12.1988. The programme is being monitored as part of the 20-Point programme.

Statements I, II & III indicating statewise physical achievements in respect of the aforementioned three schemes during 1988-89 (Upto 31.12.1988) are given below.